

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. CA 581/2022 in TP 85/(MB)2012

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Jayanand Salgaokar**  
**V/s**  
**Sumangal Press Pvt Ltd & Ors**

**Section: Rule 11 of NCLT 397-398 of Companies Act, 2013**

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**ORDER**

**CA 581 of 2022**

For the Applicant (VC) : Adv. Keyur Adhvaryu

For the Respondent : Adv. Shyam Kapadia

Counsel appearing for the Applicant states that arguing counsel is not available and seeks adjournment. At the request of the Counsel for the Applicant, list this matter for hearing on **23.09.2024**. No further adjournment shall be granted on any ground.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**